## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 18(ND)/2015

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IN	ΙН	ΕI	VΙΑ		EK.	OF:

Sh. Vikram Kapur & Ors.

.....Petitioner

M/s. Atlas Cycles (Haryana) Ltd. & Ors.

.....Respondents

SECTION: UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

:

For the Respondent(s)

Shri Sudhir K. Makkar, Senior Advocate

Shri Himanshu Gupta, Advocate Ms. Saumya Gupta, Advocate

## ORDER

On the request made by the learned counsel for the parties, the matter shall be taken up on 25.07.2017.

> (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

Sd/-

(DEEPÁ KRISHAN) (MEMBER TECHNICAL)

24.07.2017 Vineet